

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
CAUSE LIST – Court Nos. 1 & 2

Date: 11-01-2018

Court – 1

| Sl. No | Case No. | Parties | Counsel for Parties | Hearing Date |
|--------|--------------------------------------|---|---|-------------------|
| 1 | Application No.12 of 2014(SZ) | Citizen Action Group, Jawan's Colony, Indira Nagar, Bangalore-38 Vs Union of India, MoEF, New Delhi and 6 Others | M/s A.Yogeshwaran Counsel for Applicant M/s. M. Sumathi for R1 & R6 Mr.Devaraj Ashok for R2,R3 & R7 M/s Prasanth Chandra for R4 M/s Clinton D. Rozario for R5 | 19.02.2018 |
| 2 | Application No.24 of 2014(SZ) | Parapati Teja Rao, Village Meghavaram and others Vs UOI, MoEF, New Delhi and others | M/s. Ritwick Dutta Counsel for Applicant Sri. G.M. Syed Nurullah Sheriff for R1 Shri. T. Sai Krishnan for R2 M/s. K.V. Siva Prasad, P.J.Rishikesh, M.Narayana Swamy, D.Praveen & P.J Sriganesh for R3 | 19.02.2018 |
| 3 | Application No.96 of 2016(SZ) | Francis, Kanyakumari District Vs The District Collector Kanyakumari District, Nagercoil and 8 others | M/s. M.P Hariprasad Counsel for Applicant M/s. E. Manoharan for R1 M/s. Rita Chandrasekar for R2 M/s. R. Saravanakumar for R3 , R4 ,R5,R6 Mr. S.Paramesh Waran nair for R7, R8 | 19.02.2018 |
| 4 | Application No.268 of 2016(SZ) | Korattur People's Welfare & Awareness Trust Rep.,by Mr.S.Sekaran Korattur, Chennai – 600 076 Vs | M/s.Kamatchi.D Counsel for Applicant M/s.M.Sumathi for R1 M/s E.Manoharan for R2 to R5 M/s.Surya Prakash for R6 to R8 M/s.G.Janakiraman for R9 | 19.02.2018 |

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| | | Government of India, Rep.,by its Secretary Ministry of Environment, Forest and Climate Change And 18 others | M/s.Rita Chandrasekar for R10 M/s. R.Saravanakumar for R11, R13 to R16, R18 M/s. O.S.Vijaya Sarathi for R12 | |
| 5 | Appeal No.10 of 2017(SZ) | M/s. Bharat Biotech International Ltd., rep., by its Company Secretary & Head Legal Authorized Signatory Mr. M. Vaidyanathan Vs The Secretary National Biodiversity Authority Chennai | M/s.S.Ramasubramaniam & Associates Counsel for Appellant M/s. Syed Nurullah Sherieff for Respondent | 19.02.2018 |

Court – 2

| Sl. No | Case No. | Parties | Counsel for Parties | Hearing Date |
|--------|---------------------------------------|---|--|-------------------|
| 6 | Application No. 225 of 2016(SZ) | Meenava Thanthai K.R.Selvaraj Kumar Meenava Nala Sangam, Rep.,by its President M.R.Thiyagarajan, Chennai – 600 013 Vs The Chief Secretary, Government of Tamil Nadu, Secretariat, Chennai and 8 others | M/s. K. Mageshwaran Counsel for Applicant M/s. E. Manoharan for R1 to R5 ,R7 M/s. Azhagam Perumal for R6 & R8 M/s.R.Parthasarathy for R9 | 19.02.2018 |
| 7 | Application No.179 of 2016(SZ) | Pamulapati Krishna Rao, Guntur District Vs State of Andhra Pradesh Rep by its PRL.Secretary and Others | Sri. Kambhampati Ramesh Babu S.Kolandasamy Counsel for Applicant Smt .H.Yasmeen Ali for R1 to R5 Mr. T. Sai Krishnan for R6, R7 M/s. K.Gowtham Kumar & Sri. M. Sricharan Rangarajan for R8 to R20, R22, R25, R26, R28, R29, R31, R34, R35, R37,R39 to R48, R50 to R52 | 19.02.2018 |

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| 8 | Application No.109 of 2017 (SZ) | K.S.Suresh Kumar, Chennai and another Vs The State of Tamil Nadu Rep.,by its Secretary to Government, Municipal Administration and Water Supply Department, Secretariat, Chennai and 7 others | M/s. R.Prabakar Counsel for Applicant M/s .M.K.Subramanian for R1,R3 M/s. R.Surya Prakash for R2 M/s. Syed Nurullah Sheriff for R4 M/s. Raja Srinivas for R5 M/s. E.Manoharan for R6 M/s.Rita Chandrasekar for R7 M/s. R.Parthasarathy for R8 | 19.02.2018 |
| 9 | Application No.145 of 2017 (SZ) | N.Raju, Vadakperumbakkam, Chennai Vs The Member Secretary, Tamil Nadu Pollution Control Board, Guindy, Chennai and 5 others | M/s. Adithya Reddy Counsel for Applicant M/s. H.Yasmeen Ali for R1 & R3 M/s. Surya Prakash for R2 & R4 | 19.02.2018 |
| 10 | Application No.143 of 2017 (SZ) | Meenava Thanthai K.R.Selvaraj Kumar Meenavar Nala Sangam, Rep.,by its President, M.R.Thiyagarajan, Royapuram, Chennai Vs The Director, Directorate of School Education, Chennai and 4 others | M/s. K.Mageshwaran Counsel for Applicant M/s. H.Yasmeen Ali for R2 M/s. E.Manoharan for R3 & R4 M/s. T.V.Vineeth Kumar for R5 | 19.02.2018 |
| 11 | Application No.41 of 2017(SZ) | K.Maheswaran Thiruvananthapuram Kerala Vs State of Kerala Rep.,by its Secretary, Department of Industries & Commerce, Secretariat, Thiruvananthapuram And 4 others | M/s.Rajan Vishnuraj Counsel for Applicant M/s. Rema Smirithi for R1, R3 & R4 M/s.Vidhyalakshmi Vipin for R2 M/s. Rajnish Pathiyil for R5 | 19.02.2018 |

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| 12 | Appeal No.27 of 2015(SZ) | Sudhakar Hegde, Bangalore and another Vs State – Level Environment Impact Assessment Authority, Rep. by its Member Secretary, Bangalore and others | M/s. Clifton D' Rozario Counsel for Appellant Mr.Devaraj Ashok for R1,R4 M/s.M.R Gokul Krishnan for R2 M/s. Anandha Valli for R3 | 19.02.2018 |
| 13 | Appeal No.105 of 2016 (SZ) | Dr. Lenin Dhanisetty, Nellore Dist. Andhra Pradesh. Vs. Union of India MoEF and CC, New Delhi and 2 others | M/s. Ritwick Dutta, Counsel for Appellant M/s.G.M.Syed Nurullah Sheriff for R1 M/s.T.Sai Krishnan for R2 M/s. Bahrat Chakaravarthy for R3 | 19.02.2018 |

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Registrar